

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**O.A. No.308/2019**

MA No. 370/2019

MA No. 371/2019

New Delhi this the 31<sup>st</sup> day of January, 2019

**HON'BLE MS. NITA CHOWDHURY, MEMBER (A)  
HON'BLE MR. S.N. TERDAL, MEMBER (J)**

1. Bhagwan Sahai Meena, age about 34 years, Group "C"  
S/o Sh. Prabhu Dayal, working as Technician-I,  
under Senior Divisional Electrical Engineer/TRS(ELS),  
Northern Railway, Ghaziabad, UP.
2. Brij Kishore Meena, age about 34 years, Group "C"  
S/o Sh. Sukiya Ram  
working as Technician-I,  
under Senior Divisional Electrical Engineer/TRS(ELS),  
Northern Railway, Ghaziabad, UP
3. Hem Raj Meena, age about 30 years, Group "C"  
S/o Sh. Jagdish Prasad Meena  
working as Technician-I,  
under Senior Divisional Electrical Engineer/TRS(ELS),  
Northern Railway, Ghaziabad, UP
4. Sanjay Kumar Meena,  
age about 28 years, Group "C"  
S/o Sh. Ram Avtar  
working as Technician-I,  
under Senior Divisional Electrical Engineer/TRS(ELS),  
Northern Railway, Ghaziabad, UP
5. Ram Resh Meena, age about 30 years, Group "C"  
S/o Sh. Gokal Prasad Meena  
working as Technician-I,  
under Senior Divisional Electrical Engineer/TRS(ELS),  
Northern Railway, Ghaziabad, UP
6. Bagirath Meena, age about 28 years, Group "C"  
S/o Sh. Ram Swaroop Meena

working as Technician-I,  
under Senior Divisional Electrical Engineer/TRS(ELS),  
Northern Railway, Ghaziabad, UP

7. Shiv Dayal Meena, age about 37 years, Group"C"  
S/o Sh. Ram Gopal Meena, working as Technician-I,  
under Senior Divisional Electrical Engineer/TRS(ELS),  
Northern Railway, Ghaziabad, UP
8. Narayan Singh Meena, age about 32 years, Group"C"  
S/o Sh. B.S. Meena, working as Technician-I,  
under Senior Divisional Electrical Engineer/TRS(ELS),  
Northern Railway, Ghaziabad, UP
9. Bhanwar Singh Meena, age about 31 years, Group"C"  
S/o Sh. Prabhu Dayal, working as Technician-I,  
under Senior Divisional Electrical Engineer/TRS(ELS),  
Northern Railway, Ghaziabad, UP
10. Ratan Lal Meena, age about 34 years, Group"C"  
S/o Sh. Ranjeet, working as Technician-I,  
under Senior Divisional Electrical Engineer/TRS(ELS),  
Northern Railway, Ghaziabad, UP
11. Thadi Ram Meena,  
age about 29years, Group"C"  
S/o Sh. Gulab Chand Meena,  
working as Technician-I,  
under Senior Divisional Electrical Engineer/TRS(ELS),  
Northern Railway, Ghaziabad, UP ..... Applicants

(By Advocate: Mr. Gaya Prasad)

**Versus**

Union of India, through

1. Secretary  
Railway Board, Rail Bhawan, New Delhi.
2. General Manager, Northern Railway  
Baroda House, New Delhi.
3. Divisional Railway Manager,  
Northern Railway, Delhi Division

DRM Office, State Entry Road, New Delhi.

4. Sr. Divisional Personnel Officer  
Northern Railway, Delhi Division  
DRM Office, State Entry Road, New Delhi.
5. Sr. Divisional Electrical Engineer/TRS (ELS)  
Northern Railway, Ghaziabad UP. -Respondents

**ORDER (ORAL)**

**Ms. Nita Chowdhury, Member (A):-**

MA No. 370/2019 for joining together is allowed for the reasons recorded therein.

2. The applicants have filed this Original Application (OA), claiming the following reliefs:-

"8.1. to dispose of the OA with the direction to the Respondents to dispose of the representation lastly submitted by the Applicants on 22.10.2018 for considering their promotions to the post of Senior Technician (MCM) in PB Rs. 9300-34,800 + GP Rs. 4200/- by filling up the ST quota earmarked for them in terms of Policy/ instructions issued by Govt. of India and law laid down by the Hon'ble Supreme Court subject to final outcome of pending Court Case, if any, as un-Reserved candidates are being promoted on same line of action.

8.2. to grant any other or further relief which this Hon'ble Tribunal may be deemed fit & proper under the circumstances in the present OA in favour of the Applicants."

3. When the matter was taken up for admission today, it is noticed that this OA has been preferred without challenge to any impugned order. When questioned, the applicant could not show any rules/instructions which have

been violated. He has only replied that the respondents are likely to violate the rules and that is why he has come to this Tribunal.

4. Quite clearly, there is no cause for institution of this OA at present and the same is dismissed as premature. MA No. 371/2019 also stands dismissed.

**(S. N. Terdal)**  
**Member (J)**

**(Nita Chowdhury)**  
**Member (A)**

/lg/